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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ **ITA 152/2001 WITH WTA 5/2001; ITA 218/2002, C.M. APPL.5766/2013; ITA 679/2004, C.M. APPL.5757/2013; ITA 163/2005; ITA 750/2007; ITA 751/2007; ITA 752/2007; ITA 763/2007; ITR 297-98/1981; ITR 78/1981; ITR 46-47/1982; ITR 9/1982, C.M. APPL.5772/2013; ITR 137-39/1983; ITR 151-53/1983; ITR 271/1983; ITR 397/1983; ITR 438/1983, C.M. APPL.5775/2013; ITR 95-98/1983; ITR 221/1984; ITR 170-71/1985 WITH ITR 9/1982; ITR 221-24/1985; ITR 283-88/1985; ITR 185-88/1989; ITR 18/2000, C.M. APPL.5762/2013; WTA 2/1999; WTR 328-34/1984, C.M. APPL.5773/2013; WTR 300/1987, C.M. APPL.5759/2013; WTR 40-42/1987; WTR 106-08/1990, C.M. APPL.5767/2013; WTR 3/1992, C.M. APPL.5765/2013; WTR 4/1992, C.M. APPL.5763/2013; WTR 24/1995, C.M. APPL.5758/2013; WTR 28-32/1995, C.M. APPL.5768/2013 & WTR 4/1997, C.M. APPL.5771/2013**

Through : Sh. D.D. Singh, Advocate, for respondents, in Item Nos. 7-10, 12, 15, 18, 20-21, 23-25 & 27 and for plaintiff in Item No.22.
Sh. Shyam Moorjani, Advocate.

CORAM:
HON'BLE MR. JUSTICE S. RAVINDRA BHAT
HON'BLE MS. JUSTICE DEEPA SHARMA

ORDER
% **17.03.2017**

List on 26.05.2017.

S. RAVINDRA BHAT, J

DEEPA SHARMA, J

MARCH 17, 2017/ajk